

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)
APPEAL NO. 32 OF 2016 AND
APPEAL NO. 33 OF 2016 & IA NO. 86 OF 2016

Dated: 26th September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Jindal Stainless (Hisar) Ltd.

.... Appellant(s)

Vs.

Haryana Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Abiha Zaidi

Counsel for the Respondent(s) : Ms. Rimali Batra for R-2 & 3

ORDER

List these matters for hearing on **26.11.2018.**

(S. D. Dubey)
Technical Member

mk/kt

(Justice Manjula Chellur)
Chairperson